ported to Nagpur. The plane wanted to Iand at Nagpur and permission was given. The trouble started about 30, 40 or 50 miles from Nagpur on the Bombay-Nagpur route.

19

SHRI A. D. MANI: Is it a fact that the Seven Seas Airlines was involved in gun running in Katanga?

SHRI AHMED MOHIUDDIN: No, Sir, not in this case, at least.

SHRI A. D. MANI: I wanted to know whether the Government is aware of the history of the Seven Seas Airlines which was involved in gun running operations in Katanga. Does the Government have any information on the subject?

SHRI AHMED MOHIUDDIN: I am not aware.

SHRI A. D. MANI: Is it a fact that it carried valuable cargo like precious jewels?

SHRI AHMED MOHIUDDIN: The Skymaster did contain cargo properly manifested consisting of jewel stones, watches, machine parts, and other machinery and they were properly guarded after it had launded some three or four miles from Nagpur. They were loaded in another plane that came and the plane left with the cargo.

SHRI A. D. MANI: Would the Government consider not giving the right of passage over this country to the Seven Seas Airlines, in view of its history in Africa?

DR. P. SUBBARAYAN: We see no reason for that, Sir.

## WORK DONE BEYOND RQSTERED HOURS BY EMPLOYEES OF NORTHERN RAILWAY

•11. SHRI A. C. GILBERT: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that regular registers are maintained in various wings of the Northern Railway Headquarters to record the work taken from the employees beyond rostered hours; and if so, since which date;

(b) what is the method by which it is calculated that the work done by an employee after rostered hours is within or above the statutory maxima; and

(c) whether any workers have been punished within the last five years for requesting to get their work after rostered hours entered in the register; if so, how many?

THE DEPUTY MINISTER or RAILWAYS (SHRI S. V. RAMASWAMY): (a) (i) Operating Branch—March 1960.

(ii) General Branch-March 1960.

(iii) Signal and Tele-Communication Branch—March 1960.

(iv) Personnel Branch—January, 1961.

(v) Works Branch—february, 1961.

(vi) Other Branches—Not being maintained.

(b) The hours of work put in outside the rostered hours are added to the rostered hours to see whether the total exceeds the prescribed maximum which in the case of ministerial staff is 231 hours per month.

(c) No one, Sir. Five typists in the Headquarters office of the Northern Railway were punished in the year 1960 for disobedience of other orders and alt {he five referred to have preferred appeals which are under disposal.

SHRI A. C. GILBERT: May I know the total number of employees made to work beyond the rostered hours and within the statutory maxima in 1960 and whether this practice was followed in the past three or four years? I have | given उठत।

Oral Answers

श्वी नवार्बांसह चौहान : जैसा कि माननीय मंत्री जी ने कहा कि जो रजिस्टर बने हैं वे सिर्फ १९६० में बने थे । तो क्या वजह है कि इससे पहले नहीं बने ? और जब नहीं वने थे तो यह कैसे मालूम पड़ा कि किसी ग्रादमी ने रोस्टर ग्रावर्स से ज्यादा काम किया है या कम काम किया है, या स्टेटुटरी मैक्सीमम से ज्यादा काम किया है या कम काम किया है ?

SHRI S. V. RAMASWAMY: The point is, the rostered hours are within the maxima fixed. Therefore no special orders are needed. Orders are needed only when they exceed the maxima.

## SHRIMATI T. NALLAMUTHU RAMAMURTI: What are rostered hours?

(No reply.)

श्री नवाबसिंह चौहान : मैं आवर्स के बारे में नहीं पूछ रहा हूं । मैं यह पूछ रहा था कि बगैर रजिस्टर में लिखे यह कैसे मालूम हो सकता है कि किसी शखस ने रोस्टर आवर्स से ज्यादा काम किया है या कम काम किया है या वह स्टेटुटरी मैक्सीमम के अन्दर है या बाहर है । जब तक यह चीज रजिस्टर में इंटर नहीं की जायेंगी तब तक यह कैसे मालूम हो सकेगा ?

श्री जगजीवन राम : शायद इसकी आवश्यकता इसलिये नहीं पड़ी क्योंकि अधिक से अधिक २३१ घंटे से ज्यादा काम किसी ने नहीं किया । अगर २३१ घंटे से ज्यादा काम किया होता तो आवर टाइम देने का सवाल उठत। । इसलिये रजिस्टर नहीं रखा गया । लेकिन जब यह बात मालूम हुई तब हमने कहा कि रजिस्टर

to Questions

श्री नवार्बासंह चौहान : माननीय मंत्री जी ने कहा कि इतने आवर्स से ज्यादा काम नहीं किया । यह आपने कैसे समझा कि इतने आवर्स से ज्यादा काम नहीं किया जब तक कि यह बात लिखी न गई हो ?

श्री जगजीवन राम : ग्रगर क्लर्क २३१ घंटे से ज्यादा काम करते तो वे ग्रोवर टाइम लेने के लिये ग्रधिकारियों की नाक में दम कर देते ।

श्री नवार्बासंह चौहान : क्या माननीय मंत्री जी को यह पता है कि रूल्स के ग्रनुसार ऐसा रजिस्टर होना चाहिये ?

श्री जगजीवन राम : जी हां, पता है कि जहां ग्रावश्यता है ,वहां होना चाहिये ग्रौर जहां ग्रावश्यकता नहीं है, वहां नहीं होना चाहिये ।

श्री नवावसिंह चौहान : क्या माननीय मंत्री जी ऐसे किसी रूल का हवाला दे सकते हैं जिसमें ऐसी व्यवस्था है कि जहां ग्रावश्यकता है वहां होना चाहिये ग्रौर जहां ग्रावश्यकता नहीं है वहां नहीं होना चाहिये ?

श्री जगजीवन राम : ऐसे रूल को ग्राप देख लीजिये तब मालुम होगा ।

SHRI A. C. GILBERT: May I know the method of check by the Ministry over proper maintenance of the overtime register?

SHRI S. V. RAMASWAMY: **The** officers ai'e supposed to discharge their duty. They will maintain the records correctly.